

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.181/00476/2019**

**Friday, this the 5<sup>th</sup> day of July, 2019**

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. Mujeeb.P.P.,  
S/o.U.C.Mohammed,  
Oil Man, Electrical Sub Division,  
Union Territory of Lakshadweep,  
Kadmat Island – 682 556.  
Residing at Puthiyapura House,  
Union Territory of Lakshadweep,  
Kadmat Island – 682 556.
2. Anjath Khan.P.O.,  
S/o.Aboo Salam.N.,  
Oil Man, Electrical Sub Division,  
Union Territory of Lakshadweep,  
Kadmat Island – 682 556.  
Residing at Sakara Muttam House,  
Union Territory of Lakshadweep,  
Kadmat Island – 682 556.
3. Ali Akbar.S.,  
S/o.Pookunhi.P.,  
Oil Man, Electrical Sub Division,  
Union Territory of Lakshadweep,  
Kadmat Island – 682556.  
Residing at Sarmaniyam House,  
Union Territory of Lakshadweep,  
Kadmat Island – 682 556.
4. Badharudheen.C.N.,  
S/o.Sayed Mohammed.S.K.,  
Oil Man, Electrical Sub Division,  
Union Territory of Lakshadweep,  
Kadmat Island – 682556.  
Residing at Cheriyanal House,  
Union Territory of Lakshadweep,  
Kadmat Island – 682 556.

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5. Mohammed Navas.M.P.,  
S/o.Kunhikoya,  
Oil Man, Electrical Sub Division,  
Union Territory of Lakshadweep,  
Kadmat Island – 682556.  
Residing at Mattumpoopurath House,  
Union Territory of Lakshadweep,  
Kadmat Island – 682 556. ....Applicants

**(By Advocate Mr.N.Unnikrishnan)**

**v e r s u s**

1. Union of India represented by the Secretary to the Govt.,  
Ministry of Home Affairs,  
Department of Personnel & Administrative Reforms,  
New Delhi – 110 001.
2. The Administrator,  
Union Territory of Lakshadweep,  
Kavaratti – 682 555.
3. The Secretary (Services),  
Union Territory of Lakshadweep,  
Secretariat, Kavaratti – 682 555.
4. The Director (Services),  
Secretariat, Union Territory of Lakshadweep,  
Kavaratti – 682 555.
5. The Executive Engineer (Electrical),  
Electrical Division, Union Territory of Lakshadweep,  
Kavaratti – 682 555.
6. The Assistant Engineer (Electrical),  
Electrical Sub Division,  
Union Territory of Lakshadweep,  
Kadmat – 682 556. ....Respondents

**(By Advocates Mr.K.C.Muraleedharan, ACGSC [R1]  
& Mr.S.Manu [R2-6])**

This application having been heard on 5<sup>th</sup> July 2019, the Tribunal on the same day delivered the following :

.3.

**O R D E R (O R A L)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

The applicants are aggrieved by the refusal of the respondents to pay them Night Duty Allowance. Learned counsel for the applicant submitted that a representation, copy of which is available at Annexure A-6, has been made to the 2<sup>nd</sup> respondent stating their case. However, no reply has been received so far.

2. In the light of the above, we are of the view that the O.A can be disposed of at this juncture by directing the 2<sup>nd</sup> respondent to duly consider the aforesaid Annexure A-6 representation and communicate a decision taken in accordance with law within a period of 45 days from the date of receipt of a copy of this order. Ordered accordingly.

3. The O.A stands disposed of accordingly. No costs.

(Dated this the 5<sup>th</sup> day of July 2019)

**ASHISH KALIA  
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN  
ADMINISTRATIVE MEMBER**

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**List of Annexures in O.A.No.181/00476/2019**

- 1. Annexure A-1** – A copy of the extract of Part (B) 6<sup>th</sup> Pay Central Commission other allowances relating to civilian employees in Groups A, B, C, D recommendation.
- 2. Annexure A-2** – A copy of the Office Order No.2156 (No.2-1/E6(HQ)/Accts/2016-17 dated 14.7.2016 issued by Government of India.
- 3. Annexure A-3** – A copy of the Order No.210 dated 10.2.2014 issued by the Assistant Director, Office of Superintending Engineer, Electrical Department, Andaman Nicobar.
- 4. Annexure A-4** – A copy of the Order No.F.No.11/07/2018/ELE(KDT) dated 30.8.2018 of the duty roster of the Power House Staff issued by the 6<sup>th</sup> respondent.
- 5. Annexure A-5** – A copy of the Order No.17(4)/2012/D(CIV-II) dated 8.5.2015 issued by the Government of India.
- 6. Annexure A-6** – A copy of the Common Representation dated 31.10.2018 submitted by the applicants to the second respondent.

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